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Cr1.A.No. 1091 OF 1997
ITEM No.1B.(J)

Court No.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1091/1997

Pradeep Singh Appellant.

VERSUS

State of Rajasthan Respondent.

(HEARD BY HON'BLE K.G. BALAKRISHNAN AND B.N. SRIKRISHNA, JJ)

Date : 26/03/2004 This matter was called for pronouncement of judgment.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s) Mr. Naresh K. Sharma, Adv.

For Respondent (s) Mr. Aruneshwar Gupta, Adv.

The Court made the following
J U D G M E N T

Hon'ble Mr. Justice K.G. Balakrishnan pronounced the judgment of the court dismissing the appeal.

(R.K. DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER

(Signed non-reportable judgment is placed on the file)